

**Central Administrative Tribunal
Principal Bench
CP No.647/2015
In
O.A. 2607/2012**

New Delhi this the 12th day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Subhash Rohilla
S/o Sh. Hoshiar Singh
R/o Village and post office Ugra Kheri, Sai Colony, near
Ujha Gate, Panipat. ...Petitioner
(By Advocate : Applicant in person)

Versus

1. Sh. A.K. Puthia, General Manager, Northern Railway, Headquarters office at Baroda House, New Delhi.
2. Sh. B.K. Nanda, Financial Advisor and Chief Accounts Officer, Northern Railway, Headquarters office at Baroda House, New Delhi.
3. Sh. Arun Arora, Divisional Railway Manager, Northern Railway, D.R.M. office, State Entry Road, New Delhi. Respondents

(By Advocate : Mr. Subodh Kaushik for Mr. V S R Krishna)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned proxy counsel for the respondents has submitted that the order of this Tribunal has been challenged by the respondents before Ho'ble High Court of Delhi vide Writ Petition No. 11554/2016 and in the same notices have been issued.

2. In view of the aforesaid, since High Court is seized of the matter, we close this CP at this stage. However, petitioner shall have liberty to revive the same after decision of the High Court in the Writ Petition, if so advised.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

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